

29

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017


NAME OF THE PARTIES: Jeena & Co.  
V/s.  
Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Akshay B. Udeski i/b	Advocate	
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M/s Sanjay Udeski and Co.  
Advocates for Petitioners.

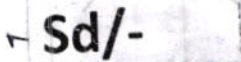
2.	Girish Paryani Mr Respondent	Advocate	
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Mr. Vinod Aswani representative  
of Respondent

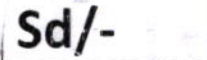
**ORDER**

**TCP No. 459/ I&BP/NCLT/MB/MAH/2017**

On the withdrawal memo filed by the Petitioner, this Petition is  
dismissed as withdrawn.



**V. NALLASENAPATHY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

**Encl: Withdrawal Memo.**

MA-656/2017

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH

TRANSFER COMPANY PETITION NO 4591 (MAH) OF 2017



Jeena & Co.,

IN THE MATTER OF Section 9 of the Insolvency and Bankruptcy Code, 2016;

...Applicant/

Operational Creditor

Versus

Belgium Aluminium And Glass

Industries Pvt. Ltd.

... Respondents /

Corporate Debtor

APPLICATION FOR WITHDRAWAL OF THE COMPANY

PETITION

1. The Parties herein have entered into a settlement with the Respondent in the manner more particularly described in the captioned Company Petition and pursuant thereto, the Petitioner was entitled to recover from the Respondent a sum of Rs. 4,16,044/- (Rupees Four Lakhs Sixteen Thousand Forty Four only).

2. Pursuant to the filing of the captioned Petition by the Petitioner herein, the Respondent has agreed to make payment of Rs. 5,16,044/- (Rupees Five Lakhs Sixteen Thousand Fourty Four only) vide Demand Draft No. 809556

N.C.L.T. Mumbai	
No.	23326
Date	11.12.17
D.D. No.	771054
D.D. Date	11.12.17
Bank's Name	The Hongkong and Shanghai Banking Corporation Ltd.
For Rs.	1,000/-
Demand Draft Removed	11.12.17
Sign. of Counter clerk	SP

राष्ट्रीय कंपनी विधि अधिकरण  
NATIONAL COMPANY LAW TRIBUNAL  
मुंबई न्यायापीठ / MUMBAI BENCH  
11 DEC 2017  
आयची नं./Diary No. 23336  
प्र. पीटेशन ड्राफ्टांकषण  
CO. PETITION APPLICATION NO. 3:3014

H.M. ME

dated 07.12.2017 drawn on Corporation Bank as full and final settlement of the above claim of Petitioner . Accordingly, the Petitioner states that as on date, there is no amount due and payable by the Respondent to the Petitioner.

3. In view of the aforementioned facts and circumstances, vide the present application; the Petitioner herein seeks to withdraw the captioned Petition filed under the aforementioned provisions.

H.M. *[Signature]*  
Ⓟ

Dated this *11<sup>th</sup> day* of December, 2017

H.M. *[Signature]*  
Petitioner

*[Signature]* *[Signature]*  
M/s Sanjay Udeshi & Co.,  
Advocates for the Applicant

**BEFORE ME**

M. D. Patel  
11-12-2017  
Sr. No. 848  
Bk. No. 2

**MISS M. D. PATEL  
ADVOCATE & NOTARY  
Kohiar House,  
4, Dhuswadi, Dhobitalao,  
MUMBAI - 400 002.**





BEFORE THE NATIONAL COMPANY LAW  
TRIBUNAL MUMBAI BENCH

TRANSFER COMPANY PETITION NO. 4591  
(MAH) OF 2017

**IN THE MATTER OF** Section 9 of the  
Insolvency and Bankruptcy Code, 2016;

Jeena & Co.,

...Applicant/  
Operational Creditor

Versus

Belgium Aluminium And Glass

Industries Pvt. Ltd.

... Respondents /  
Corporate Debtor

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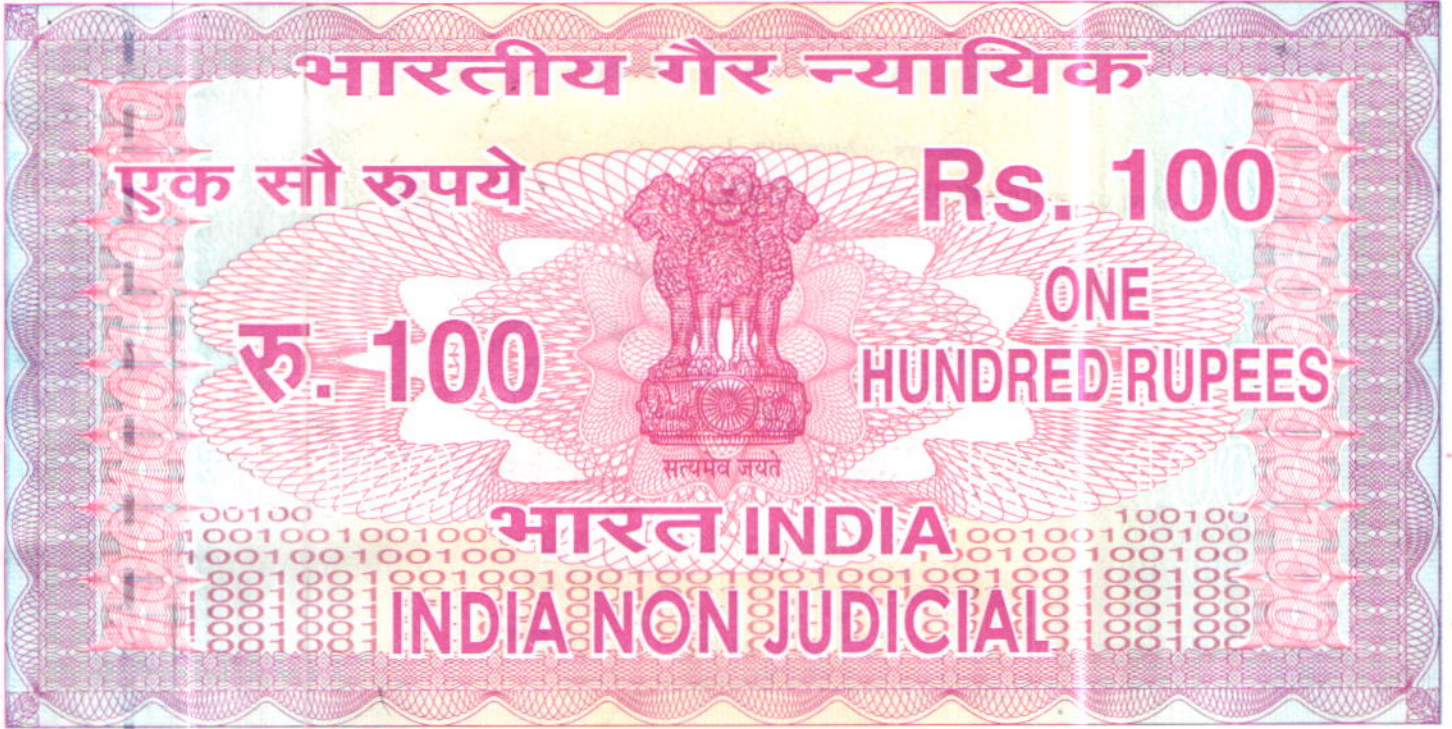
APPLICATION FOR WITHDRAWAL

COMPANY PETITION

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\$\$\$  
\$\$\$&\$\$\$

Dated this <sup>✓</sup> // day of December, 2017

M/s. Sanjay Udeshi & Co.  
Advocates for the Applicant,  
402/B, Vikas Building,  
4<sup>th</sup> Floor, (Top Floor)  
N.G.N. Vaidya Road, (Bank Street)  
Fort, Mumbai - 400 001.  
Code No. 598  
Ph: 022-42136666



महाराष्ट्र MAHARASHTRA

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प्रधान मुद्रांक कार्यालय, मुंबई  
 प. मु. वि. क्र. ८००००२०  
 21 NOV 2017  
 सक्षम अधिकारी

श्री. न. नं. काशपात्रे

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL  
 MUMBAI BENCH**

**TRANSFER COMPANY PETITION NO 4591 (MAH) OF 2017**

**IN THE MATTER OF** Section 9 of  
 the Insolvency and Bankruptcy  
 Code, 2016;

Jeena & Co.,

...Applicant/  
Operational Creditor

Versus

Belgium Aluminium And Glass  
Industries Pvt. Ltd.

... Respondents /  
Corporate Debtor

H. M. [Signature]



फक्त प्रतिज्ञापत्रासाठी Only for Affidavit

मुद्रांक विकत देणाऱ्याचे नाव

मुद्रांक विकत घेणाऱ्याचे रहिवासी पत्ता

मुद्रांक विकत घेणाऱ्याची वीस मती

मुद्रांक विकत घेणाऱ्याची वीस मती

पर्याय क्रमांक

मुद्रांक विकत घेणाऱ्याचे नाव

हाई कोर्ट

शासकीय कार्यालय

कारणासाठी आदेश

ज्या कारणासाठी ज्यांनी

केल्यापासून दमिस्त्यात

**JEFNA & CO.**  
ELPHINSTONE B D  
15<sup>TH</sup> FLOOR  
10, EEF N. M. ROAD,  
FORT, MUM 41-400 001.  
TEL: 2042032 FAX: 2026853

पुनम जयश्री गायकवाड

11/1 DEC 2017

NOTARY  
Miss. M. D. Patel  
GR. Mumbai  
Reg. No. 212  
Exp. Date 24-3-2018  
GOVT. OF MAHARASHTRA

NOTARY  
Miss. M. D. Patel  
GR. Mumbai  
Reg. No. 212  
Exp. Date 24-3-2018  
GOVT. OF MAHARASHTRA

NOTARY  
Miss. M. D. Patel  
GR. Mumbai  
Reg. No. 212  
Exp. Date 24-3-2018  
GOVT. OF MAHARASHTRA

**AFFIDAVIT IN SUPPORT OF THE WITHDRAWAL APPLICATION**

I, Hoshidar Khajotia aged about 53 years, Authorised Signatory having office at 1<sup>st</sup> Floor, Elphinstone Building, 10, Veer Nariman Road, Fort, Mumbai 400 001, do hereby solemnly affirm and state as under:-

H.M. [Signature]

1. I am an Authorised Signatory of Jeena and Co., and duly authorized by the said Applicant Company to make this affidavit on its behalf.
2. The statements made in **Withdrawal Application** are true to the best of my own knowledge and based on information and I believe the same to be true.



Solemnly affirmed at Mumbai )

Dated this 11<sup>th</sup> day of December, 2017 )  
H.M. [Signature]

FOR **Jeena & Co.**  
H.M. [Signature]  
**Applicant Company**

[Signature]  
M/s Sanjay Udeshi and Co.  
Advocates for Applicant Company

Before Me

M. D. Patel  
11-12-2017  
Sr. No. 849  
Bk. No. 2

**MISS M. D. PATEL**  
**ADVOCATE & NOTARY**  
Kohiar House,  
4, Dhuswadi, Dhobitalao,  
MUMBAI - 400 002.

BEFORE THE NATIONAL COMPANY LAW  
TRIBUNAL MUMBAI BENCH

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S%S%S%S%S%S%S%S%S%S%S%S%S

**AFFIDAVIT IN SUPPORT OF  
WITHDRAWAL COMPANY PETITION**

S%S%S%S%S%S%S%S%S%S%S%S%&%S

Dated this 11<sup>th</sup> day of December, 2017

M/s. Sanjay Udeshi & Co.  
Advocates for the Applicant,  
402/B, Vikas Building,  
4<sup>th</sup> Floor, (Top Floor)  
N.G.N. Vaidya Road, (Bank Street)  
Fort, Mumbai - 400 001.  
Code No. 598  
Ph: 022-42136666